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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/135/2016

NAME OF THE PETITIONER(S) : S. Swaminathan & another

NAME OF THE RESPONDENT(S) : M/s Pentagon Switch Gear Private Limited & 10 others

UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	M.K. PREETHA .Adv for KSR & co.	Counsel for Respondent 1 to 9	M.K. Preetha
2)	R. VIDHYAS HANKAR R. ASOK KUMAR	Counsel for Reli Boxes	Asok Kumar

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted that the proposal given by the Petitioner is not acceptable to the Respondent. Therefore, the matter is posted for final arguments. Put up on 20.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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